

**BEFORE THE HON'BLE NATIONAL GREEN TRIBUNAL AT
PRINCIPAL BENCH, NEW DELHI
ORIGINAL APPLICATION NO. 739/2023**

IN THE MATTER OF :

Environment Protection Society (Regd.)

S.A.S. Nagar &Anr.

...Applicant

Versus

Ministry of Environment, Forest and

Climate Change &Ors.

...Respondents

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Filed by:



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New Delhi
Date: 16.03.2024

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PRINCIPAL BENCH, NEW DELHI

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**REPLY AFFIDAVIT ON BEHALF OF RESPONDENT NO.6, GREATER
MOHALI AREA DEVELOPMENT AUTHORITY**

I, Ajay Garg working as Superintending Engineer (Civil-1), Greater Mohali Area Development Authority (GMADA) having office at PUDA Bhawan, Sector-62, S.A.S Nagar, do hereby solemnly affirm and declare as under:

1. That I am holding the post of Superintending Engineer (Civil-1) in Greater Mohali Area Development Authority and being duly authorised and well conversant with the facts of the present case, am competent to depose by way of the present affidavit.
2. That I have gone through the Original Application filed by the Applicant and deny each and every statement and averment in the O.A, as if the same has been traversed *in seriatim*, except to the extent admitted hereinafter. It is most respectfully submitted that no averment or contention in the O.A. should be deemed to be admitted for the reason that it has not been specifically denied.
3. That the Applicant has sought following reliefs in the instant Original Application:



15 MAR 2024

A. Quash the order (P-1) vide letter no. Revenue/1455 dated 07.06.2023 of Divisional Forest officer, Department of Forests and Wildlife Preservation, Mohali and consequential actions.

- a. Where only the wood value of standing fully grown trees (to be axed) has been assessed arbitrarily and feloniously at an average rate of i.e. Rs.3,752/- (Rupees Three Thousand Seven Hundred Fifty Two Only) per full grown green tree instead of actual environmental value of green trees (which is Rs 74,500/- per tree as per Annexure P-3 and RS 7,10,260/- per tree as per P-4) without taking into consideration (i) Loss of Production of oxygen (ii) Loss of Controlling of soil fertility & soil erosion (iii) Loss of Recycling of water and controlling humidity and Air temperature (iv) Loss of eco system viz. sheltering of birds, squirrels & insects, flora and fauna (vi) Loss of sequestration, i.e. removal of Suspended Particulate Matter, CO₂, SO₂ from air.
- b. Without taking into consideration alternative to cutting trees which is possible in most of the locations.

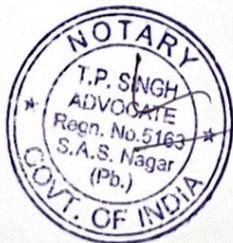
AND

B. For issuing directions to deposit the amount so fixed by this Hon'ble NGT in GREEN FUND with some independent authority of the State and to use this amount for environmental compensation by planting new trees on road berms and their maintenance in the same area from where trees are to be cut (instead of any other area as mentioned in the impugned order) to prevent imbalance of eco system of that area

AND

C. To stay the implementation of order dated 07.06.2023 and consequential action of felling/axing of fully grown green trees till the final decision of this OA and to maintain status quo.

4. That at very outset, it is submitted before this Hon'ble Court that the Answering Respondent has undertaken the works of widening of following 3 No. of Major Sector dividing 100 feet wide roads to bring consistency in the roads of Mohali, whereof the planning of such widening of roads has been duly done by office of District Town Planner of Greater Mohali Area Development Authority (hereinafter referred to as "GMADA") duly considering the environmental aspect of the same, pertaining to the concerned works:-



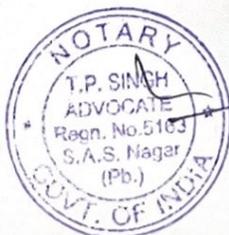
15 MAR 2024

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- (i) Road dividing Sectors 53/60-54/59-55/58 (From SSP Residence to Mohali Village) having initial proposed total length of 2250 metres approx., which has now been reduced to only 1650 metres of road i.e. Road dividing Sectors 53/60 & 54/59 is proposed for widening as per revised drawing.
- (ii) Road dividing Sectors 48/65-49/64 having total length of 1750 metres approx.
- (iii) Road dividing Sectors 62/69-63/68-64/67 & 65/66 (From Kumbra Chowk to Bawa White House) having total length of 3500 metres approx.

A true copy of Layout Plan is annexed herewith and marked as **Annexure R6/1**.

5. That it is further submitted that a designing agency i.e. National Institute of Technical Teachers Training and Research, Chandigarh, was deputed for the design of the Roads as per the scope of widening and the agency proposed the design of the Roads as per the Traffic Study of the respective Roads keeping in view future traffic as well
6. That it is submitted that with respect to Road dividing Sectors 53/60-54/59-55/58 (From SSP Residence to Mohali Village), the trees are lying right at the edge of the road on both the sides and earlier planning was done to widen the Road on both the sides. However, upon the receipt of the representation by the Applicant dated 22.08.2023 (Annexure P-6), the Answering Respondent had immediately stopped the entire action of felling of trees and in view of the recommendations made by the Applicant, the replanning of widening of this Road was considered and as per the proposed re-planning of this Road, the stretch for widening of this road has also been reduced from total length of 2250 metres approx. (From SSP Residence to Mohali Village) to only 1650 metres (From SSP Residence to Diplast Chowk). It is further submitted that in proposed re-planning of Road dividing Sectors 53/60-54/59-55/58 (From SSP



15 MAR 2024

Residence to Mohali Village) and Road dividing Sectors 62/69-63/68-64/67 & 65/66 (From Kumbra Chowk to Bawa White House), it has been decided that the widening these 2 roads will be done only from one side of the road, thereby not affecting the trees at the other side of the road. Therefore, the recommendations made by the Applicant has been duly considered.

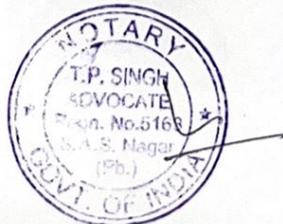
7. That it is also submitted that after the work of widening is completed, replantation of tress will be done in the road berm areas of these roads.

8. That the Applicant has also contended that a number of trees on the road from YPS Chowk to Sector 48/49 chowk have already been felled/axed by GMADA authorities which is wrong and denied. It is submitted that the Answering Respondent has undertaken widening of this road only from Road dividing Sectors 48/65 upto Road dividing Sectors 49/64 having total length of 1750 metres approx. subsequent to due assessment for value by the concerned Divisional Forest Officer.

9. That it is further submitted that as per the recommendations of the letter issued by Divisional Forest Officer. SAS Nagar Dated 07.06.2023 bearing No. Revenue/1455, the Answering Respondent has planted 7778 No. of Trees/saplings, being approximately 8 feet tall, having the capacity of growing into full grown trees in approximately 3-4 years, wherein the tenders were processed through the following contractors:

- a. M/S Rajan Traders Street No. 6 B Main Road, New Subhash Nagar, Ludhiana for supplying and planting of permanent trees amounting to 1535, bearing Tender Amount of Rs. 40,21,084/-
- b. M/S New Janta International, Ludhiana Road, Malerkotla- 148023 for supplying and planting of permanent trees amounting to 3485, bearing Tender Amount of Rs, 1,30,23,091/-.
- c. M/S Jaskaran Singh Gill Contractors, #106, Naka No. 7, Patti Tambu Sahib, Shri Muktsar Sahib, Punjab 1548, bearing Tender Amount of Rs. 59,13,043/-.

15 MAR 2024



- d. M/s Mini Co-op, L/C Society Ltd., SCF 118 (F.F), Phase 3B-2, SAS NAGAR for supplying and planting of permanent trees amounting to 1210 bearing Tender Amount of Rs. 38,88,356/-

It is further submitted that the aforesaid contractors have also been engaged to maintenance the aforesaid planted trees for next three years.

A true copy of the Acceptance of tender of M/s Rajan Traders dated 26.09.2023 is annexed herewith and marked as **Annexure R6/2**.

A true copy of the Acceptance of tender of M/s New Janta International dated 11.07.2023 is annexed herewith and marked as **Annexure R6/3**.

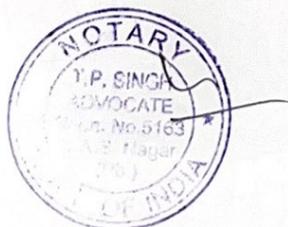
A true copy of the Acceptance of tender of M/S Jaskaran Singh Gill Contractors dated 21.08.2023 is annexed herewith and marked as **Annexure R6/4**.

A true copy of the Acceptance of tender of M/s Mini Co-op, L/C Society Ltd. dated 11.07.2023 is annexed herewith and marked as **Annexure R6/5**.

10. That it is also submitted that the aforesaid plantation of trees has been made in the vicinity of the stretches, wherein the subject works are required to be executed. The details whereof are as follows:

Approx. Distance of Road Widening Points from Plantation Sites				
Road Widening Points	Plantation Site			Aerocity (Airport Chowk)
	Urban (Sector-97)	Forest	Choe Reserve Area (Sector-67)	
1. Bawa White House to Kumbra	4.65 KM		1.2 KM	5.25 KM

15 MAR 2024



Chowk			
2. SSP Residence	6 KM	3.6 KM	8 KM
3. Golf Range	6.38 KM	2.35 KM	4.4 KM

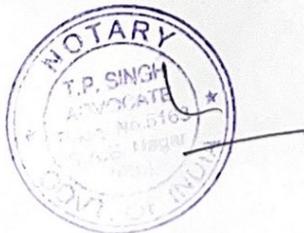
11. That it is also submitted that the Answering Respondent is working on further planting of 3360 No. of Trees in Urban Jungle, Choe Reserve Area Block and Block-A & B of Aerocity, SAS Nagar. Furthermore, it is submitted that 309 Trees have been felled till date out of 1844 Trees as mentioned in the letter dated 07.06.2023. However, as the widening of Road dividing Sectors 53/60-54/59-55/58 (From SSP Residence to Mohali Village) is being replanned and the Trees only on one side of the Road are proposed to be cut as per the new planning. In view thereof, the Total Number of Trees to be actually felled will reduce substantially.

That with regard to the contention of the Applicant that that transplantation of trees has not been considered at all for extraneous and inexplicable reasons, the said allegations are vehemently denied. It is apprised that earlier Transplantation of Trees was attempted at the Project of widening of Road from Phase-7 Lights Point to Phase-11 Lights Point which is in the vicinity of 3 No. proposed Roads to be widened. However, as the success rate was only 34.55%, therefore, the transplantation of trees during widening of 3 No. Roads has not been considered feasible.

A true copy of the letter issuing Allotment of Works of Transplantation of Trees dated 11.11.2021 is annexed herewith and marked as **Annexure R6/6**.

12. That with respect to the contentions of the Applicant with regard to the inadequate valuation of the trees, it is submitted that the value of trees whatsoever, is decided by the office of Divisional Forest Officer, SAS Nagar.

15 MAR 2024



13. That it is thereby reiterated that the recommendations/considerations by the Applicant are being duly considered by the Answering Respondent and maximum efforts are being made to minimise the felling of trees as far as possible.

14. The Answering respondent undertakes to abide by any directions passed by this Hon'ble Court.

15. That the annexures are true copies of its respective originals.



[Handwritten signature]

DEPONENT
Superintending Engineer (C-I)
GMADA, S.A.S. Nagar

Verification:

Verified at Mohali, Punjab on this 15th day of March, 2024 that the contents of the above affidavit are true and correct to the best of my knowledge, based on the records duly maintained and no part of it is false and nothing material has been concealed therefrom.

[Handwritten signature]

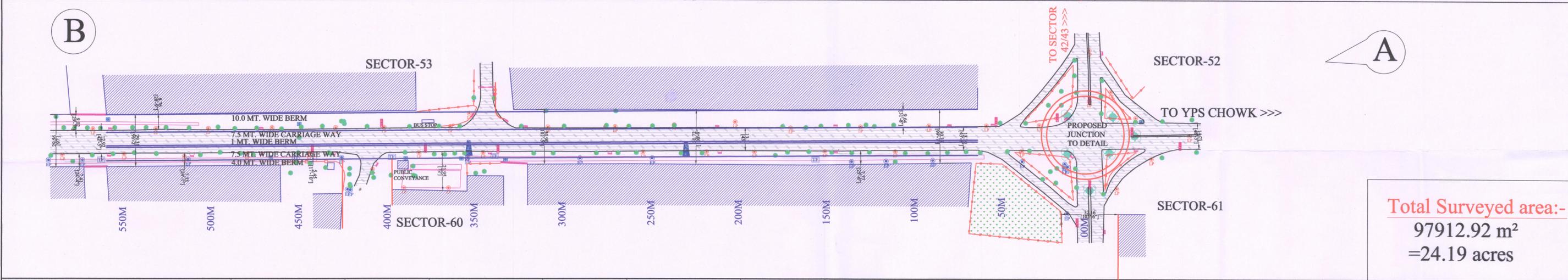
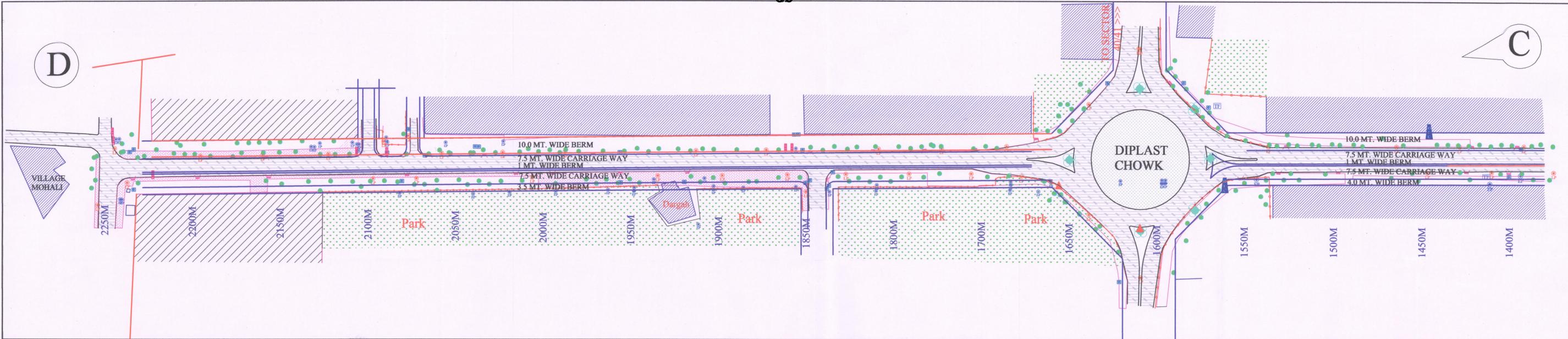
DEPONENT
Superintending Engineer (C-I)
GMADA, S.A.S. Nagar

Certified that the Affidavit/SPA/GPA has been read over & explained to the Deponent/Executant who seemed perfectly to understand the same at the time of making thereof.

Attested As Identified
[Handwritten signature]
NOTARY
S.A.S. NAGAR (PB.)

15 MAR 2024

402
15/3/24



Total Surveyed area:-
 97912.92 m²
 =24.19 acres

NOTES:

- This drawing is the property of GEOTECH ENGINEERING SERVICES and cannot be reproduced copied or handed over in any firm, except for the purpose for which it is issued.
- This drawing is not to be scaled. Written dimensions are to be followed. All discrepancies are to be brought to the notice of our agency and to be resolved before the commencement of works.
- All dimensions are in mm unless specified.

LEGEND	REMARK	LEGEND	REMARK	LEGEND	REMARK
BENCH MARK		FOOTPATH		TELEPHONE POLE	
BUILDING		ELECTRIC POLE		BOUNDARY / WALLS	
TUBE WELL BUILDING		LIGHT POLE		GATE	
BITUMINOUS ROAD		SPOT LEVEL	299.567	WIRE FENCE	
PROPOSED CENTER LINE		TREE		TRANSFORMER	
X-SECTION LINE		HIGH MASK LIGHT		ELECTRIC JUNCTION BOX	
MAN HOLE		SIGNAL LIGHT		OFC CABLE	

CLIENT:
 DIVISIONAL ENGINEER
 C-3, GMADA, S.A.S. NAGAR.

PROJECT:
 TOPOGRAPHICAL SURVEY OF ROAD
 DIVIDING SECTOR 53, 54, 59 & 60,
 SAS NAGAR, (MOHALI).

JOB NO.: GES/2022-23/57

SURVEYED BY: GOBIND KUMAR

DRAWN BY: Mohd. Sajid Ali

CHECKED BY: Er. Simranjit Singh Marwah ME- (CTM)

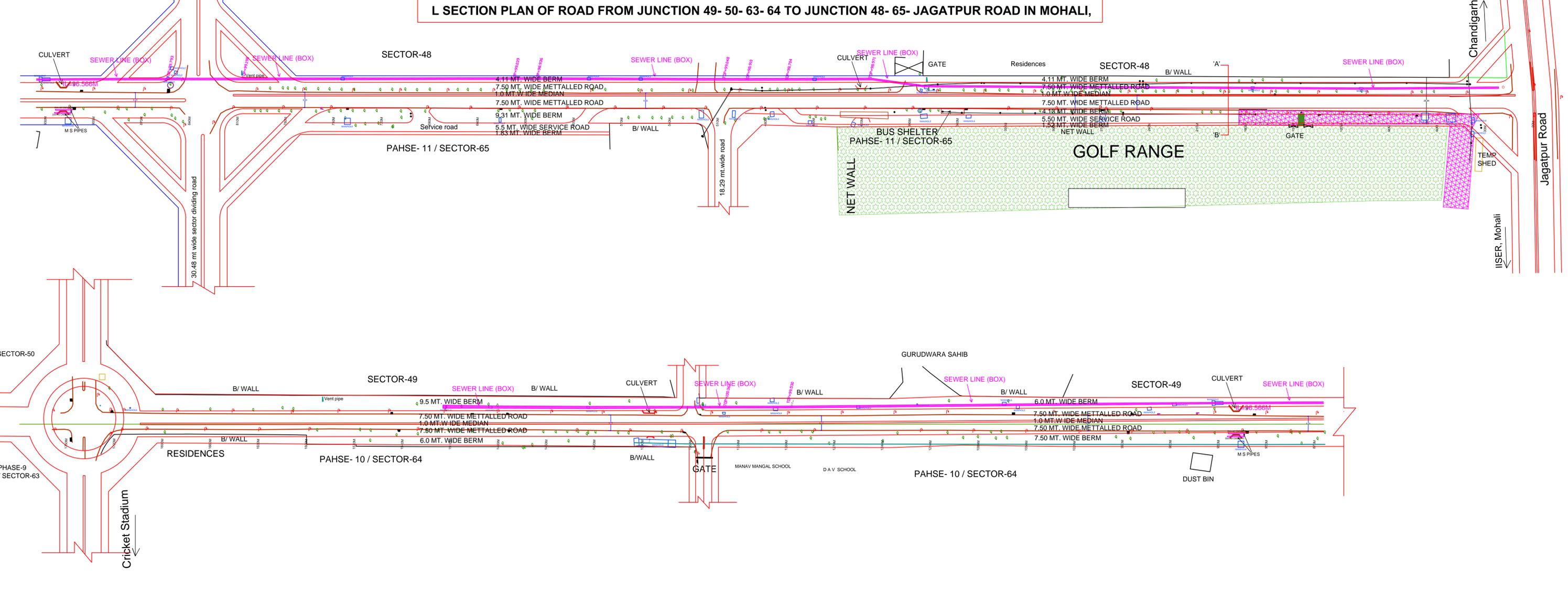
STATUS: FINAL DRAWING

SCALE: 1:750
DATE: 23 NOV 2022

ENGINEERED BY:
 geotech engineering services

F-111, NEAR IDEA LIGHT CHOWK, PHASE-VII, INDUSTRIAL AREA (SECTOR 73), MOHALI-160055, DISTRICT SAS NAGAR (PUNJAB), INDIA
 Website: www.geotechlab.com
 Email: info@geotechlab.com
 Tel: 0172-5094612, 985534194
 M: 9814014584, 985534194

L SECTION PLAN OF ROAD FROM JUNCTION 49- 50- 63- 64 TO JUNCTION 48- 65- JAGATPUR ROAD IN MOHALI,



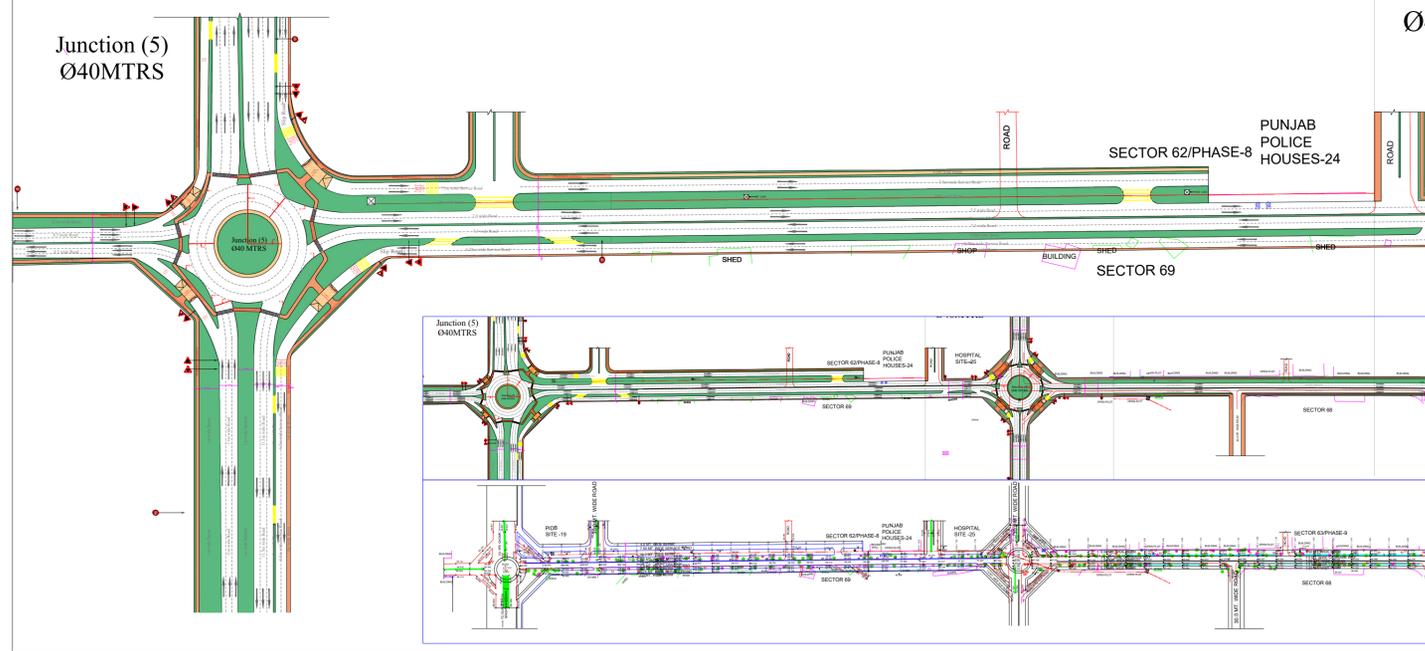
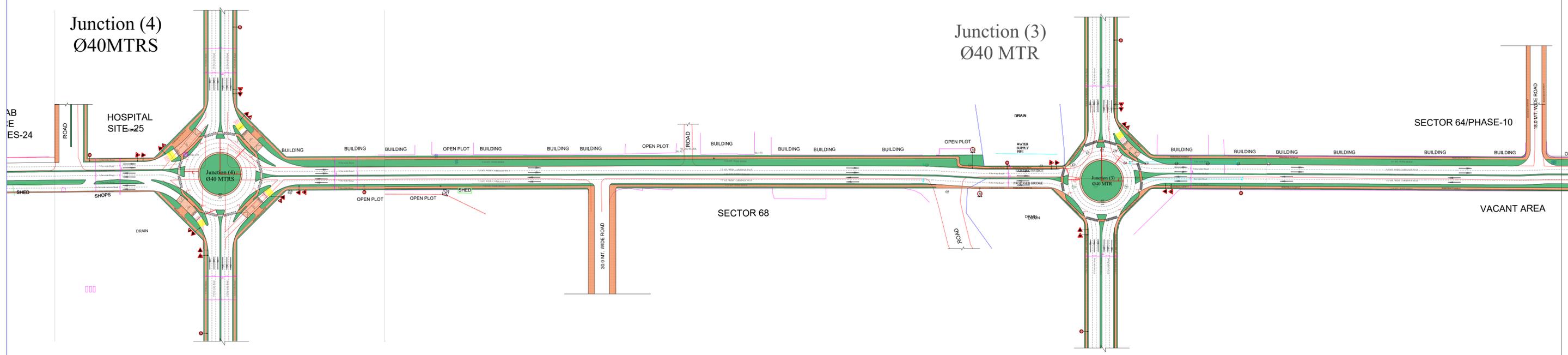
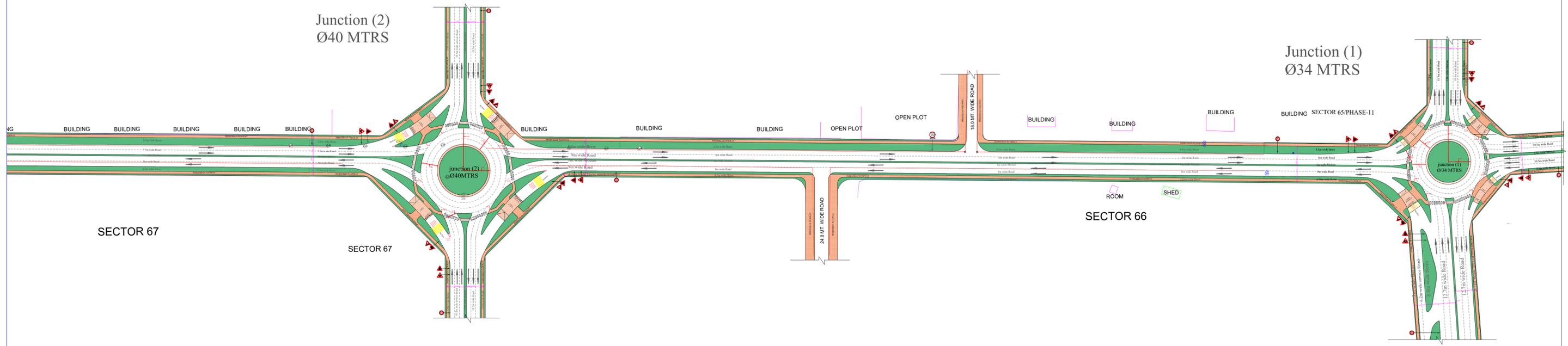
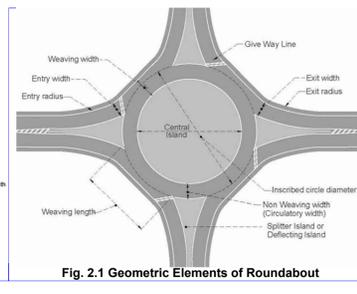
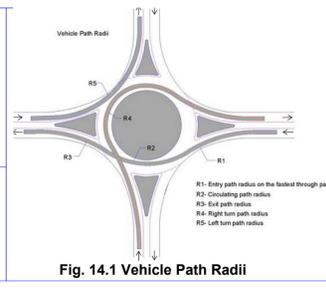


Fig. 6.1 Radius of Entry and Exit Curve

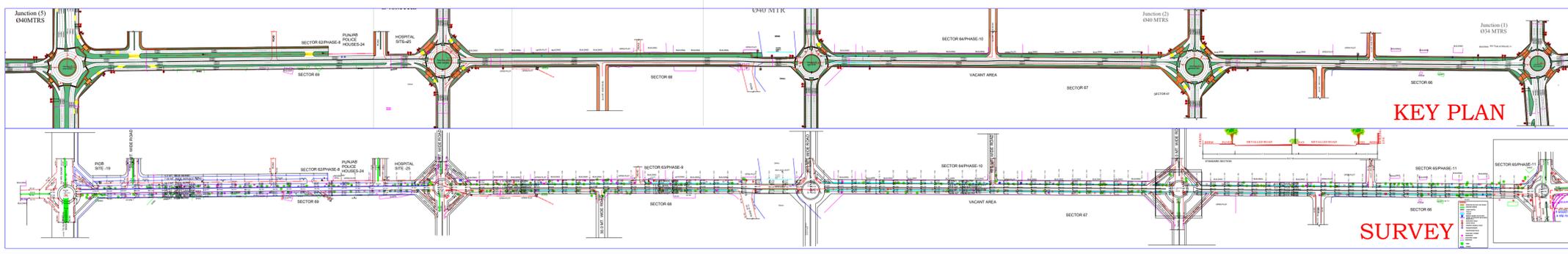
Intersecting Road	Number of Approach Lane(s)	Roundabout Design Speed (kmph)	Radius of Entry and Exit Curve (m)	Width of carriageway at entry and exit (m)
2 lane Undivided Road	One	20-30	20-40	6.5
4 lane Divided Road	Two	25-40	30-75	8.0
6 lane Divided Road	Three	30-45	50-100	13.0

Table 6.3 Radius of Entry & Exit Curve & Width



(IRC:99-2018) Table 3.2 Recommended Ramp Lengths and Gradients, for Trapezoidal Ramps

Desired Speed	Length of Ramp	Gradient	Max Speed Through Passage
20km/h	0.7m	14.0%	-
25km/h	0.8m	12.5%	5km/h
30km/h	1.0m	10.0%	10km/h
35km/h	1.3m	7.5%	15km/h
40km/h	1.7m	6.0%	20km/h
45km/h	2.0m	5.0%	25km/h
50km/h	2.5m	4.0%	30km/h



PROJECT
HOLISTIC REJUVENATION AND RENEWAL OF MOHALI
SUBMISSION FOR TOWN PLANNING ISSUES, LIKE CITYSCAPE, URBAN DESIGN, DESIGNING OF URBAN FOREST AND DESIGNING OF AEROTROPOLIS CITY INCLUDING HORTICULTURE AND LANDSCAPING ETC.

TITLE
JUNCTION DESIGN - KUMBRA TO BAWA WHITE HOUSE JUNCTION_1 TO 5 WITH ROAD & SURVEY

SCALE- N.T.S. **DRG. NO.** 3J_2.06

DATE: 13.06.2023 **DEALT**

TENDER DRAWING

THE ARCHITECTURAL STUDIO
B-3, LOWER GROUND FLOOR, MARKET, NEW DELHI. PHONE:- 01126850410 EMAIL:- thearchitecturalstudio@gmail.com

CCBA DESIGN PVT LTD
INDIA HOUSE, 53, SOPAN BAUG RD, BALEWADI, PUNE, MAHARASHTRA 411045 PHONE:- 084460 04477 EMAIL:- admin@ccba.in



GREATER MOHALI AREA DEVELOPMENT AUTHORITY

PUDA Bhawan, Sector – 62, GMADA, Sahibzada Ajit Singh Nagar.

To,

M/S Rajan Traders Street No,6 b Main Road,
New Subash Nagar, Ludhiana

Memo No.: GMADA/DE(H-1)/2023/

Dated:

SUBJECT: - ALLOTMENT OF WORK FOR DEVELOPMENT OF HORTICULTURE WORKS WITH 1 YEAR MAINTENANCE IN TRIANGLES AT AEROCITY AT S.A.S. NAGAR.

Ref: Tender dated 11-08-2023 and your subsequent undertaking dated 21-09-2023.

Tender Amount: Rs. 40,21,084/-

Competent authority has accepted your tender dated 11-08-2023 and your subsequent undertaking dated 21-09-2023 for the subject cited above work. The work is hereby allotted to you with a time limit of 03 months for development with 01 year for maintenance of works. It will be started from the date of issuance of this letter subject to the technical and financial regularities at the following rates, terms & conditions:-

SR. NO.	ITEM DESCRIPTION	UNIT	QTY.	RATE (INR)
1	DIGGING OF PITS FOR PLANTATION OF TREES: Digging of pits in all kinds of soil & refilling the same, with the excavated earth mixed with well decayed farm yard manure @ 30% of pit volume and insecticide for termite control.	CUM	647.6	408.76
2	SUPPLYING AND PLANTING OF PERMANENT TREES: Supplying and planting permanent trees in prepared pits and watering. Supplying & planting of healthy permanent tree plant with khurpa, fixing the earth ball position and making raised edge around the pit after planting and watering the plant through tractor tanker @ 30 litres per plant will be provided before and after planting complete in all respect by the contractor as per the satisfaction and direction of Engineer-in-charge.	NOS.	1535	179.1
3	PROVIDING AND FIXING OF TREE GUARDS M.S. Bar circular iron tree guard 60 cm dia, 1.8 m total height, formed of 3 Nos. of MS Round Bars 12 mm dia. 1.9 m long, wire mesh 50 x 75 mm welded to 3 no. 8 mm M.S. Bars rings, fixed in ground with 1:2:4 cement concrete, complete in all respects.	NOS.	1535	2083.8
4	ROUGH GRASSING Rough grassing including uprooting rank vegetation and weeds by digging the area to a depth of 15 cm, removing all weeds and other growth with roots by forking repeatedly, breaking clods, mixing fertilizer, levelling and dressing for planting new grass, including disposal of all rubbish with all leads and lifts, planting doob grass in rows 15 cm apart in both directions, watering and maintenance till first mowing.	SQM	13698	29.498
5	MAINTENANCE OF PERMANENT TREES FOR 1 YEAR: Maintenance of tree including fertilization, application of insecticide, watering, weeding, training, pruning, disposal of debris and other. Complete in all respect by the contractor as per the satisfaction and direction of Engineer-in-charge. During this maintenance period all the required operations will be done as per yearly maintenance schedule given here under:- 1. Irrigations 27 Nos. @ 4 irrigations each in the month of April, May & June at 7 day interval, 2 irrigations in the month of February, March, September, October, November and December and one each in the month of July, August and January or as per requirement to the seasonal variations. Each irrigation should be of 20 lt. water per plant per	NOS.	1535	741.66

	<p>irrigation. However the numbers of irrigations can be increased or decreased as per the requirement at site or as per the satisfaction of EIC.</p> <ol style="list-style-type: none"> 2. Hoeing and preparation of dowels 15 Nos. in a year @ 2 hoeing each in the month of July, August, September and one each in remaining nine months or as per seasonal requirement. 9" high earthen dowels should also be made all around the pit after each hoeing to the entire satisfaction of Engineer-in-charge. However the numbers of hoeing can be increased as per the requirement and as per the entire satisfaction of EIC. 3. Application of one dosage of urea in the month of Feb. Or July. having 80 gm urea per plant per time and one dosage of DAP 40 gm per plant in the month of April as per requirement at site and entire satisfaction of EIC. 4. Application of Chlorpyrifos 30 ml per Tree twice in a year for protection against white ants twice in the year or as per requirement and entire satisfaction of EIC. 5. Manuring with 0.2032 cum well rotten farm yard manure per plant will be applied in the month of December or as per requirement at site and satisfaction of EIC. 6. The watch & ward of plant & tree guard should be done by the contractor. The training of plants carries out as single stem according to the shape/size of specific plant. 7. The replacement of casualties if any will be done by the contractor complete in all respects as per specifications and instructions of Engineer-in-charge 			
<p>6</p>	<p>MAINTENANCE OF ORDINARY DOOB GRASS FOR FOR 1 YEAR (EXCLUDING COST OF WATER). Maintenance of rough grassing including fertilizer application, watering and mowing for one year. Maintenance schedule given here under:-</p> <ol style="list-style-type: none"> 1. Irrigations 27 Nos. @ 4 irrigations each in the month of April, May & June at 7 day interval, 2 irrigations in the month of February, March, September, October, November and December and one each in the month of July, August and January or as per requirement to the seasonal variations. Each irrigation should be of 5 Ltrs per Sqm. water per plant per irrigation. However the numbers of irrigations can be increased or decreased as per the requirement at site or as per the satisfaction of EIC. 2. Providing and applying urea fertilizer two times in a year @ 20 gm per Sqm each time or as per site requirement and entire satisfaction of EIC. Dosage of DAP 10 gm per Sqm once in a year as per requirement at site and entire satisfaction of EIC. 3. Providing insecticides (Chlorpyrifos) to protect against white ants two times in a year @ 1 Litre each time per acre area as per site requirement and entire satisfaction of EIC. 4. 15 times mowing of grass with shrub master and brush cutter. Two times mowing of grass in the months of July, August & September and 1 mowing each in remaining 9 months. 5. Repair and patch work of grass as per site requirement and entire satisfaction of EIC. <p>all respects as per specifications and instructions of Engineer-in-charge</p>	<p>SQM</p>	<p>13698</p>	<p>21.07</p>
<p>7</p>	<p>WATERING OF TREES THROUGH TRACTOR TANKER OF 6000 LITRE CAPACITY INCLUDING COST OF WATER WITH ALL LEADS AND LIFTS. The specified plants shall be watered by Mali with the tractor tanker of 6000 liter capacity as per the frequency and quantity determined by the Engineer-in-charge on the basis of soil type and season. The rate shall include the cost of water and hire</p>	<p>NOS.</p>	<p>446</p>	<p>557.3</p>

charges including driver, with a lead of 5 km from water source. Labour charges for watering are included in all maintenance items and nothing extra shall be paid on this account.			
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Note: - Contractor will give rebate @30.88% (Thirty Point Eight Eight Percent Only) on above noted/DNIT rates/amount as per his undertaking dated 21-09-2023.

Terms and Condition: -

1. Deduction & Penalties for missing operations/no work will be applicable as per Annexure-I.
2. Agency will hand over all plants and other items to GMADA or New agency after the completion of maintenance period.
3. Agency will strictly abide labour laws and all other laws.
4. If at any time during contract period, water is supplied by GMADA at site, no payment for item no. 7 will be made. If water is provided at GMADA STP, then only hiring cost of tractor tanker will be paid, i.e. Rs. 494/- per tanker and then agency will be responsible to water the plants with GMADA water source. Labour for watering the plants has been included in item no. 5 & 6.

You are directed to attend the office of the undersigned and submit non-judicial paperworth Rs. 300/- for contract agreement and start the work with consultation of SDE (H-1) GMADA immediately, to complete the work well within the stipulated time period. You are directed to submit the bank guarantee of scheduled bank in prescribed Performa in the favour of Divisional Engineer (Horticulture) GMADA Mohali for an amount equal to 10% of the amount of contract value within 21 days and sign the contract Agreement within 28 days from the date of issue of this allotment letter, otherwise no payment will be made on account of this work.

NOTE: - Any omission/error in this allotment may be dealt as per DNIT/original tender dated 11-08-2023 and your subsequent undertaking dated 21-09-2023.


Divisional Engineer (H-1)
GMADA, S.A.S Nagar.

Endst. No. GMADA/D.E.(H-1)/2023/ 3358-66 Dated: - 26/09/2023

Copy of the above is forwarded to the following for information necessary action please: -

- 1 Chief Engineer, GMADA, Sahibzada Ajit Singh Nagar.
- 2 Superintending Engineer (Horticulture), GMADA, Sahibzada Ajit Singh Nagar.
- 3 Divisional Engineer (HQ), GMADA, Sahibzada Ajit Singh Nagar, w. r. to letter no. 1618 dt. 22-09-2023.
- 4 Chief Accounts Officer, GMADA, Sahibzada Ajit Singh Nagar.
- 5 Sub Divisional Engineer (H-1), GMADA, Sahibzada Ajit Singh Nagar. He is directed to get the work done strictly as per specifications & time schedule of DNIT.
- 6 DHD/Supdtt./S.O.(W) o/o D.E. (H), GMADA, Sahibzada Ajit Singh Nagar.
- 7 Agreement copy.


Divisional Engineer (H-1),
GMADA, S.A.S Nagar.



GREATER MOHALI AREA DEVELOPMENT AUTHORITY

PUDA Bhawan, Sector – 62, GMADA, Sahibzada Ajit Singh Nagar.

To,

M/s New Janta International ,
Ludhiana Road,
Malerkotla -148023

Memo No.: GMADA/DE(H)/2023/

Dated:

SUBJECT: - ALLOTMENT OF WORK FOR PLANTING OF TREES IN VACANT SPACES AND GREEN AREAS IN SECTOR 48-C TO 71, AT SAS NAGAR.

Ref: Tender dated 19-05-2023 and your subsequent undertaking dated 06-07-2023.

Tender Amount: Rs. 1,30,23,091/-

Competent authority has accepted your tender dated 19-05-2023 and your subsequent undertaking dated 06-07-2023 for the subject cited above work. The work is hereby allotted to you with a time limit of 03 months for development with 03 year for maintenance of works . It will be started from the date of issuance of this letter subject to the technical and financial regularites at the following rates, terms & conditions:-

SR. NO.	ITEM DESCRIPTION	UNIT	QTY.	RATE (INR)
1	DIGGING OF PITS FOR PLANTING TREES AND SHRUBS Digging of pits in all kinds of soil & refilling the same, with the excavated earth mixed with well decayed farm yard manure @ 30% of pit volume and insecticide for termite control.	cum	1470	408.75
2	PROVIDING AND PLANTING OF TREES Supplying and planting permanent trees in prepared pits and watering. Supplying and planting permanent trees having minimum height of 2.5 m and minimum caliper of 5 cm in prepared pits and watering. Supplying & planting of healthy permanent tree plants with khurpa, fixing the earth ball position and making raised edge around the pit after planting and watering the plant through tractor tanker @20 litres per plant will be provided before and after planting complete in all respect by the contractor as per the satisfaction and direction of EIC. Quality characteristics of trees: - Tree Trunk: - Tree trunks shall be straight and well tapered. Trees with multiple leaders, unless specified, shall be rejected. Damaged, cut or crooked leaders; included bark, bark abrasions, sunscald, disfiguring knots, mold, and prematurely opened buds or cut limbs over three-quarter inch (3/4") diameter that are not completely callused shall be rejected. The minimum acceptable size of trees after pruning, with branches in normal positions, shall be a minimum height of 1.8 m and minimum caliper of 2.5 cm. Caliper measurement shall be taken at a point on the trunk 15 cm above root flare. All trees shall have terminal shoots and reasonably well-developed crown. Trees of same species shall have uniform height, structure, and spread. Branches: - The attachment of branches shall contain no bark inclusions. There shall be one dominant leader straight to the top of the tree. Larger branches shall be spaced at least six inches (6") apart and arranged radially and vertically along the stem. There shall be live buds or foliage to the ends of all twigs.	Nos.	3485	179.09

	<p>Root Flare and Root Ball: - No root in the root ball larger than one-quarter inch (1/4") diameter shall circle more than one-third around the root ball. There shall be no roots in the root ball that make an abrupt turn of ninety degrees (90°) or more. There shall be no roots in the root ball that are 'J' roots, kinked, stem girdling or potentially stem girdling. Trees should be supplied with adequate protection as approved. After delivery, if planting is not to be carried out immediately, balled plants should be placed cheek to cheek and the ball covered with sand to prevent drying out. Bare rooted plants can be heeled by placing the roots in a prepared trench and covering them with earth which should be watered in to avoid air pockets around the roots.</p> <p>Planting in pits: - Trees should be planted up to the original soil depth; the soil marks on the stem is an indication of this and it should be maintained on the finished level, allowing for setting of the soil after planting. All plastic and other imperishable containers should be removed before planting. Root ball shaving should be performed for all container grown trees. Any broken or damaged roots should be cut back to sound growth. Any circling roots should be straightened or cut back appropriately. Bare roots should be spread evenly in the planting pit; and small mound in the center of the pits on which the roots are placed will aid an even spread. Backfill soil mixed with FYM should be placed around the roots, gently shaking the trees to allow soil particles to shift into the root system to ensure close contact with all roots and to prevent air pockets. Refilled soil should be firmed as filling proceeds, layer by layer, care being taken to avoid damaging the roots. Basin for holding water shall be made around the tree. Adequate watering, immediately after planting shall be ensured. The tree shall ordinarily be able to stay straight on its own, but wherever required the tree shall be staked or guyed as directed by Engineer-in-charge. All the waste ploybags and waste material shall be removed from the site on the same day of plantation. All the above operations shall be done as per the entire satisfaction of Engineer-in-charge.</p>			
<p align="center">3</p>	<p>PROVIDING AND FIXING OF TREE GUARDS M.S. Bar circular iron tree guard 60 cm dia, 1.8 m total height, formed of 3 Nos. of MS Round Bars 12 mm dia. 1.9 m long, wire mesh 50 x 75 mm welded to 3 no. 8 mm M.S. Bars rings, fixed in ground with 1:2:4 cement concrete, complete in all respects.</p>	<p align="center">Nos.</p>	<p align="center">3485</p>	<p align="center">2083.82</p>
<p align="center">4</p>	<p>MAINTENANCE OF TREES FOR 3 YEARS Maintenance of tree including fertilization, application of insecticide, watering, weeding, training, pruning, disposal of debris and other activities. During this maintenance period all the required operations will be done as per yearly maintenance schedule given here under:- 1. Irrigations 27 Nos. @ 4 irrigations each in the month of April, May & June at 7 day interval, 2 irrigations in the month of February, March, September, October, November and December and one each in the month of July, August and January or as per requirement to the seasonal variations. Each irrigation should be of 20 Ltrs. water per plant per irrigation. However the numbers of irrigations can be increased or decreased as per the requirement at site or as per the satisfaction of EIC. 2. Hoeing and preparation of dowels 15 Nos. in a year @ 2 hoeing each in the month of July, august, September and one in</p>			

	<p>remaining nine months or as per seasonal requirement. 9" high earthen dowels should also be made all around the pit after each hoeing to the entire satisfaction of Engineer-in-charge. However the numbers of hoeing can be increased as per the requirement and as per the entire satisfaction of EIC.</p> <p>3. Application of 20 gm urea per plant per year for 1st year, 50gm for 2nd year, 80 gm for 3rd year shall be applied in two splits, Feb-March and Aug-Sep , and dosage of DAP 10gm per plant per year for 1st year, 25 gm for 2nd year, 40gm for 3rd year shall be applied in Feb-March or as per requirement at site and entire satisfaction of EIC.</p> <p>4. Application of 30 ml. of Chlorpyriphos per plant per year for 1st year, 40ml for 2nd year, 60 ml for 3rd year shall be applied in two splits , Mar-Apr and Sep-Oct for protection against white ants. The pesticide shall be mixed in 5-10 ltrs. of water and applied uniformly to the soil under dripline or as per requirement and entire satisfaction of EIC.</p> <p>5. Manuring with 0.0508 cum well rotten farm yard manure per plant for 1st year, 0.1270 cum for 2nd year, 0.2032 cum for 3rd year will be applied in the month of December-January by spreading under dripline and mixing with top 10-15 cm of soil or as per requirement at site and satisfaction of EIC.</p> <p>6. The watch & ward of plant & tree guard should be done by the contractor. The training of plants carries out as single stem according to the shape/size of specific plant.</p> <p>7. The replacement of casualties if any will be done by the contractor complete in all respects as per specifications and instructions of Engineer-in-charge.</p>			
(a)	Maintenance of trees for 1st year	Nos.	3485	741.66
(b)	Maintenance of trees for 2nd year	Nos.	3485	574.15
(c)	Maintenance of trees for 3rd year	Nos.	3485	502.51
5	WATERING OF TREES, SHRUBS, GROUND COVERS ETC. THROUGH TRACTOR TANKER. Watering of trees, shrubs, ground covers etc. through tractor tanker of 6000 litre capacity including cost of water with all leads and lifts.	No. of tankers	941	557.30

Note: - Contractor will give rebate @15.15% (Fifteen point One Five percent) on above noted/DNIT rates/amount as per his undertaking dated 06-07-2023.

Terms and Condition: -

1. Deduction & Penalties for negligence/missing operations/no work will be applicable as per Annexure-I.
2. Agency will abide labour laws and all other laws strictly.

You are directed to attend the office of the undersigned and submit non-judicial paperworth Rs. 300/- for contract agreement and start the work with consultation of SDE (H-1) GMADA immediately, to complete the work well within the stipulated time period. You are directed to submit the bank guarantee of scheduled bank in prescribed Performa in the favour of Divisional Engineer (Horticulture) GMADA Mohali for an amount equal to 5% of the amount of contract value within 21 days and sign the contract Agreement within 28 days from the date of issue of this allotment letter, otherwise no payment will be made on account of this work.

NOTE: - Any omission/error in this allotment may be dealt as per DNIT/original tender dated 19-05-2023 and your subsequent undertaking dated 06-07-2023.

- Sd -
Divisional Engineer (H),
GMADA, Sahibzada Ajit Singh Nagar.

Endst. No. GMADA/D.E.(H)/2023/ 2267-2277

Dated: - 11-7-2023

Copy of the above is forwarded to the following for information necessary action please: -

- 1 Chief Engineer, GMADA, Sahibzada Ajit Singh Nagar.
- 2 Superintending Engineer (Horticulture), GMADA, Sahibzada Ajit Singh Nagar.
- 3 Divisional Engineer (HQ), GMADA, Sahibzada Ajit Singh Nagar, w. r. to letter no. 1115 dt. 07-07-2023.

- 4 Chief Accounts Officer, GMADA, Sahibzada Ajit Singh Nagar.
- 5 Sub Divisional Engineer (H-1), GMADA, Sahibzada Ajit Singh Nagar. He is directed to get the work done strictly as per specifications & time schedule of DNIT.
- 6 DHD/Supdtt./S.O.(W) o/o D.E. (H), GMADA, Sahibzada Ajit Singh Nagar.
- 7 ✓ Agreement copy.

Divisional Engineer (H),
GMADA, Sahibzada Ajit Singh Nagar.



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GREATER MOHALI AREA DEVELOPMENT AUTHORITY

PUDA Bhawan, Sector - 62, GMADA, Sahibzada Ajit Singh Nagar.

To,

M/s Jaskaran Singh Gill Contractors,
#106, Naka No.07, Pattli Tambu Sahib,
Shri Muktsar Sahib, Punjab.

Memo No.: GMADA/DE(H-2)/2023/

Dated:

SUBJECT:- ALLOTMENT OF WORK FOR PLANTING OF TREES IN VACANT SPACES AND GREEN AREAS IN NEW CHANDIGARH, AT SAS NAGAR.

Ref: Tender dated 16-06-2023 and your subsequent undertaking dated 16-08-2023.

Tender Amount: Rs. 59,13,043/-

Competent authority has accepted your tender dated 16-06-2023 and your subsequent undertaking dated 16-08-2023 for the subject cited above work. The work is hereby allotted to you with a time limit of 03 months for development works with 03 years for maintenance of works. Work will be started from the date of issuance of this letter subjected to the technical and financial regularities at the following rates, terms & conditions:-

Sr.No.	Discription	Unit	Qty.	Rate
1	<p>Providing and planting of Trees SUPPLYING AND PLANTING PERMANENT TREES IN PREPARED PITS AND WATERING. Supplying and planting permanent trees having minimum height of 2.5 m and minimum caliper of 5 cm in prepared pits and watering. Supplying & planting of healthy permanent tree plants with khurpa, fixing the earth ball position and making raised edge around the pit after planting and watering the plant before and after planting, complete in all respect by the contractor as per the satisfaction and direction of EIC. Quality characteristics of trees: - Tree Trunk: - Tree trunks shall be straight and well tapered. Trees with multiple leaders, unless specified, shall be rejected. Damaged, cut or crooked leaders; included bark, bark abrasions, sunscald, disfiguring knots, mold, and prematurely opened buds or cut limbs over three-quarter inch (3/4") diameter that are not completely callused shall be rejected. The minimum acceptable size of trees after pruning, with branches in normal positions, shall be a minimum height of 1.8 m and minimum caliper of 2.5 cm. Caliper measurement shall be taken at a point on the trunk 15 cm above root flare. All trees shall have terminal shoots and reasonably well-developed crown. Trees of same species shall have uniform height, structure, and spread. Branches: - The attachment of branches shall contain no bark inclusions. There shall be one dominant leader straight to the top of the tree. Larger branches shall be spaced at least six inches (6") apart and arranged radially and vertically along the stem. There shall be live buds or foliage to the ends of all twigs. Root Flare and Root Ball: - No root in the root ball larger than one-quarter inch (1/4") diameter shall circle more than one-third around the root ball. There shall be no roots in the root ball that make an abrupt turn of ninety degrees (90°) or more. There shall be no roots in the root ball that are 'J' roots, kinked, stem girdling or potentially stem girdling. Trees should be supplied with adequate protection as approved. After delivery, if</p>	Nos.	1548	406.65

22.03.2023

	<p>planting is not to be carried out immediately. Root balled plants should be placed cheek to cheek. The ball covered with sand to prevent drying out. Bare rooted plants can be heeled by placing the roots in a prepared trench and covering them with earth which should be watered in to avoid air pockets around the roots.</p> <p>Planting In pits: - Trees should be planted up to the original soil depth; the soil marks on the stem is an indication of this and it should be maintained on the finished level, allowing for setting of the soil after planting. All plastic and other imperishable containers should be removed before planting. Root ball shaving should be performed for all container grown trees. Any broken or damaged roots should be cut back to sound growth. Any circling roots should be straightened or cut back appropriately. Bare roots should be spread evenly in the planting pit; and small mound in the center of the pits on which the roots are placed will aid an even spread. Backfill soil mixed with FYM should be placed around the roots, gently shaking the trees to allow soil particles to shift into the root system to ensure close contact with all roots and to prevent air pockets. Refilled soil should be firmed as filling proceeds, layer by layer, care being taken to avoid damaging the roots. Basin for holding water shall be made around the tree. Adequate watering, immediately after planting shall be ensured. The tree shall ordinarily be able to stay straight on its own, but wherever required the tree shall be staked or guyed as directed by Engineer-in-charge. All the waste ploybags and waste material shall be removed from the site on the same day of plantation. All the above operations shall be done as per the entire satisfaction of Engineer-in-charge.</p>			
2	<p>Providing and fixing of Tree guards M.S. Bar circular iron tree guard 60 cm dia, 1.8 m total height, formed of 3 Nos. of MS Round Bars 12 mm dia. 1.9 m long, wire mesh 50 x 75 mm welded to 3 no. 8 mm M.S. Bars rings, fixed in ground with 1:2:4 cement concrete, complete in all respects.</p>	Nos.	1498	2083.82
3	<p>Digging of Pits for planting Trees and shrubs Digging of pits in all kinds of soil & refilling the same, with the excavated earth mixed with well decayed farm yard manure @ 30% of pit volume and insecticide for termite controSize of holes for planting trees, shrubs and specimen plants shall be determined according to the size of root ball of the plant. In case of normal soil, the pit shall be three times as wide as the diameter of the root ball and as deep as the height of root ball. The pit shall be in the shape of sphere cap (wok or Kadahi shaped).</p> <p>Soil shall be excavated to the dimensions given in the schedule and the excavated soil, broken to clods of sizes not exceeding 10 mm in any direction, shall be stacked outside the hole. Stones, brick bats, unsuitable earth and other rubbish, all roots and other undesirable material met with during excavation shall be separated out and removed from the site as directed. Useful material, if any, shall be stacked properly and separately.</p> <p>The root ball of plant shall be placed in center of the pit in manner that root flare is at the same level as the ground or slightly higher to compensate for settling of</p>	cum	652.95	408.76

	<p>soil at later stage. In case of bare roots, a small mound of soil shall be made at the base of pit and the roots shall be uniformly spread over the mound in a manner that root flare is at the same level as the ground.</p> <p>The pit shall be filled with mixture of 30% Farm Yard Manure and 70% soil and Chlorpyrifos @ 10 ml per pit shall be added to the mixture. The mixture shall be filled into the hole and then profusely watered to enable the soil to subside. The refilled soil shall then be dressed evenly with its surface at level with the adjoining ground level or as directed by the Engineer-in-charge. Basin for watering, slightly larger than the pit diameter, may be formed around the plant with remaining soil. Pit size in case of problematic soils (like hard pan, kankar layer, heavy clay soils etc.) shall be decided by the Engineer-in-charge depending on the site conditions. The pit size specifications given above are not valid for planting in paved areas which may need special treatment depending on site conditions, to provide sufficient soil volume for root growth.. All the above operations shall be done as per the entire satisfaction of Engineer-in-charge.</p>			
4	<p>Maintenance of Trees for 3 years</p> <p>Maintenance of tree including fertilization, application of insecticide, watering, weeding, training, pruning, disposal of debris and other activities. During this maintenance period all the required operations will be done as per yearly maintenance schedule given here under:-</p> <ol style="list-style-type: none"> 1. Irrigations 27 Nos. @ 4 irrigations each in the month of April, May & June at 7 day interval, 2 Irrigations in the month of February, March, September, October, November and December and one each in the month of July, August and January or as per requirement to the seasonal variations. Each irrigation should be of 20 Ltrs. water per plant per Irrigation. However the numbers of irrigations can be increased or decreased as per the requirement at site or as per the satisfaction of EIC. 2. Hoeing and preparation of dowels 15 Nos. in a year @ 2 hoeing each in the month of July, August, September and one in remaining nine months or as per seasonal requirement. 9" high earthen dowels should also be made all around the pit after each hoeing to the entire satisfaction of Engineer-in-charge. However the numbers of hoeing can be increased as per the requirement and as per the entire satisfaction of EIC. 3. Application of 20 gm urea per plant per year for 1st year, 50gm for 2nd year, 80 gm for 3rd year shall be applied in two splits, Feb-March and Aug-Sep, and dosage of DAP 10gm per plant per year for 1st year, 25 gm for 2nd year, 40gm for 3rd year shall be applied in Feb-March or as per requirement at site and entire satisfaction of EIC. 4. Application of 30 ml. of Chlorpyrifos per plant per year for 1st year, 40ml for 2nd year, 60 ml for 3rd year shall be applied in two splits, Mar-Apr and Sep-Oct for protection against white ants. The pesticide shall be mixed in 5-10 ltrs. of water and applied uniformly to the soil under dripline or as per requirement and entire satisfaction of EIC. 5. Manuring with 0.0508 cum well rotten farm yard 			

	manure per plant for 1st year, 0.1270 cum for 2nd year, 0.2032 cum for 3rd year will be applied in the month of December-January by spreading under dripline and mixing with top 10-15 cm of soil or as per requirement at site and satisfaction of EIC. 6. The watch & ward of plant & tree guard should be done by the contractor. The training of plants carries out as single stem according to the shape/size of specific plant. 7. The replacement of casualties if any will be done by the contractor complete in all respects as per specifications and instructions of Engineer-in-charge.			
A	Maintenance of trees for 1st year	Nos.	1548	812.25
B	Maintenance of trees for 2nd year	Nos.	1548	635.26
C	Maintenance of trees for 3rd year	Nos.	1548	581.53
5	Watering of trees, shrubs, ground covers etc. through Tractor Tanker. Watering of trees, shrubs, ground covers etc. through tractor tanker of 6000 litre capacity Including cost of water with all leads and lifts.			
A	For 1st year	No. of tankers	139	557.30
B	For 2nd year	No. of tankers	139	557.30
C	For 3rd year	No. of tankers	139	557.30

Note: - Contractor will give rebate @20.00% (Twenty point Zero Zero percent Only) on above noted/DNIT rates/amount as per his undertaking dated 16.08.2023.

Terms and Condition: -

1. Deduction & Penalties for missing operations/no work will be applicable as per Annexure-I.
2. If the plants are supplied by the GMADA plant nursery, then only labour rate for the item no. 1 will be paid.
3. Agency will hand over all the plants, tree guards and other items to GMADA or New agency after the completion of maintenance period. So, watch and ward is the responsibility of agency and there will be no extra payments for this.
4. If at any time during contract period, water is supplied by GMADA at site, no payment for item no. 5 will be made. If water is provided at GMADA STP, then only hiring cost for tractor tanker will be paid.
5. Third Party Techno-Financial Audit is compulsory as per approved DNIT and deduction @ 0.8% + applicable GST of the total cost of work shall be made from the payments of contractor which shall be used for making payments to the Techno-Financial Auditors.
6. Agency will abide labour laws and all other laws strictly.
7. All the terms and conditions given in the DNIT will be applicable.

You are directed to attend the office of the undersigned and submit non-judicial paper worth Rs. 300/- for contract agreement and start the work with consultation of SDE (H) GMADA, SAS Nagar immediately, to complete the work well within the stipulated time period. You are directed to submit the bank guarantee of scheduled bank in prescribed Performa in the favour of Divisional Engineer (Horticulture) GMADA, SAS Nagar for an amount equal to 5% of the amount of contract value within 21 days and sign the contract Agreement within 28 days from the date of issue of this allotment letter, otherwise no payment will be made on account of this work."The performance Bank Guarantee & Security deposit shall be released after three months of completion of contract Agreement or after successfully handing over the infrastructure to GMADA or to the next maintaining agency without any shortcoming, whichever is later"

NOTE: - Any omission/error in this allotment may be dealt as per DNIT/original tender dated 16.06.2023 and your subsequent undertaking dated 16.08.2023.

Divisional Engineer (H-2),
GMADA, Sahibzada Ajit Singh Nagar.

Dated: - 21/08/2023

Endst. No. GMADA/D.E.(H-2)/2023/ 128-136

A Copy of the above is forwarded to the following for information and necessary action please: -
1 Chief Engineer, GMADA, Sahibzada Ajit Singh Nagar.



GREATER MOHALI AREA DEVELOPMENT AUTHORITY

PUDA Bhawan, Sector – 62, GMADA, Sahibzada Ajit Singh Nagar.

To,

M/s Mini Co-Op, L/C Society Limited,
SCF 118(F.F), Phase 3B-2, SAS Nagar.

Memo No.: GMADA/DE(H)/2023/

Dated:

SUBJECT: - ALLOTMENT OF WORK FOR PLANTING OF TREES IN VACANT SPACES AND GREEN AREAS IN SECTORS 76-80, AT SAS NAGAR.

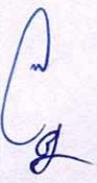
Ref: Tender dated 16-05-2023 and your subsequent undertaking dated 06-07-2023.

Tender Amount: Rs. 38,88,356/-

Competent authority has accepted your tender dated 16-05-2023 and your subsequent undertaking dated 06-07-2023 for the subject cited above work. The work is hereby allotted to you with a time limit of 03 months for development with 03 year for maintenance of new works. It will be started from the date of issuance of this letter subject to the technical and financial regularities at the following rates, terms & conditions:-

SR. NO.	ITEM DESCRIPTION	UNIT	QTY.	RATE (INR)
1	<p>PROVIDING AND PLANTING OF TREES</p> <p>SUPPLYING AND PLANTING PERMANENT TREES IN PREPARED PITS AND WATERING.</p> <p>Supplying and planting permanent trees having minimum height of 2.5 m and minimum caliper of 5 cm in prepared pits and watering. Supplying & planting of healthy permanent tree plants with khurpa, fixing the earth ball position and making raised edge around the pit after planting and watering the plant before and after planting, complete in all respect by the contractor as per the satisfaction and direction of EIC.</p> <p>Quality characteristics of trees: - Tree Trunk: - Tree trunks shall be straight and well tapered. Trees with multiple leaders, unless specified, shall be rejected. Damaged, cut or crooked leaders; included bark, bark abrasions, sunscald, disfiguring knots, mold, and prematurely opened buds or cut limbs over three-quarter inch (3/4") diameter that are not completely callused shall be rejected. The minimum acceptable size of trees after pruning, with branches in normal positions, shall be a minimum height of 1.8 m and minimum caliper of 2.5 cm. Caliper measurement shall be taken at a point on the trunk 15 cm above root flare. All trees shall have terminal shoots and reasonably well-developed crown. Trees of same species shall have uniform height, structure, and spread.</p> <p>Branches: - The attachment of branches shall contain no bark inclusions. There shall be one dominant leader straight to the top of the tree. Larger branches shall be spaced at least six inches (6") apart and arranged radially and vertically along the stem. There shall be live buds or foliage to the ends of all twigs.</p> <p>Root Flare and Root Ball: - No root in the root ball larger than one-quarter inch (1/4") diameter shall circle more than one-third around the root ball. There shall be no roots in the root ball that make an abrupt turn of ninety degrees (90°) or more. There shall be no roots in the root ball that are 'J' roots, kinked, stem girdling or potentially stem girdling. Trees should be supplied with adequate protection as approved. After delivery, if planting is not to be carried out immediately, balled plants should be placed</p>	Nos.	1210	406.65

	<p>cheek to cheek and the ball covered with sand to prevent drying out. Bare rooted plants can be heeled by placing the roots in a prepared trench and covering them with earth which should be watered in to avoid air pockets around the roots.</p> <p>Planting in pits: - Trees should be planted up to the original soil depth; the soil marks on the stem is an indication of this and it should be maintained on the finished level, allowing for setting of the soil after planting. All plastic and other imperishable containers should be removed before planting. Root ball shaving should be performed for all container grown trees. Any broken or damaged roots should be cut back to sound growth. Any circling roots should be straightened or cut back appropriately. Bare roots should be spread evenly in the planting pit; and small mound in the center of the pits on which the roots are placed will aid an even spread. Backfill soil mixed with FYM should be placed around the roots, gently shaking the trees to allow soil particles to shift into the root system to ensure close contact with all roots and to prevent air pockets. Refilled soil should be firmed as filling proceeds, layer by layer, care being taken to avoid damaging the roots. Basin for holding water shall be made around the tree. Adequate watering, immediately after planting shall be ensured. The tree shall ordinarily be able to stay straight on its own, but wherever required the tree shall be staked or guyed as directed by Engineer-in-charge. All the waste ploybags and waste material shall be removed from the site on the same day of plantation. All the above operations shall be done as per the entire satisfaction of Engineer-in-charge.</p>			
<p align="center">2</p>	<p>PROVIDING AND FIXING OF TREE GUARDS M.S. Bar circular iron tree guard 60 cm dia, 1.8 m total height, formed of 3 Nos. of MS Round Bars 12 mm dia. 1.9 m long, wire mesh 50 x 75 mm welded to 3 no. 8 mm M.S. Bars rings, fixed in ground with 1:2:4 cement concrete, complete in all respects.</p>	<p align="center">Nos.</p>	<p align="center">483</p>	<p align="center">2083.82</p>
<p align="center">3</p>	<p>DIGGING OF PITS FOR PLANTING TREES AND SHRUBS Digging of pits in all kinds of soil & refilling the same, with the excavated earth mixed with well decayed farm yard manure @ 30% of pit volume and insecticide for termite control. Size of holes for planting trees, shrubs and specimen plants shall be determined according to the size of root ball of the plant. In case of normal soil, the pit shall be three times as wide as the diameter of the root ball and as deep as the height of root ball. The pit shall be in the shape of sphere cap (wok or Kadahi shaped). Soil shall be excavated to the dimensions given in the schedule and the excavated soil, broken to clods of sizes not exceeding 10 mm in any direction, shall be stacked outside the hole. Stones, brick bats, unsuitable earth and other rubbish, all roots and other undesirable material met with during excavation shall be separated out and removed from the site as directed. Useful material, if any, shall be stacked properly and separately. The root ball of plant shall be placed in center of the pit in manner that root flare is at the same level as the ground or slightly higher to compensate for settling of soil at later stage. In case of bare root plants, a small mound of soil shall be made at the base of pit and the roots shall be uniformly spread over the mound in a manner that root flare is at the same level as the ground.</p>	<p align="center">cum</p>	<p align="center">510.38</p>	<p align="center">408.76</p>

	<p>The pit shall be filled with mixture of 30% Farm Yard Manure and 70% soil and Chlorpyriphos @ 10 ml per pit shall be added to the mixture. The mixture shall be filled into the hole and then profusely watered to enable the soil to subside. The refilled soil shall then be dressed evenly with its surface at level with the adjoining ground level or as directed by the Engineer-in-charge. Basin for watering, slightly larger than the pit diameter, may be formed around the plant with remaining soil. Pit size in case of problematic soils (like hard pan, kankar layer, heavy clay soils etc.) shall be decided by the Engineer-in-charge depending on the site conditions. The pit size specifications given above are not valid for planting in paved areas which may need special treatment depending on site conditions, to provide sufficient soil volume for root growth.. All the above operations shall be done as per the entire satisfaction of Engineer-in-charge.</p>			
4	<p>MAINTENANCE OF TREES FOR 3 YEARS</p> <p>Maintenance of tree including fertilization, application of insecticide, watering, weeding, training, pruning, disposal of debris and other activities. During this maintenance period all the required operations will be done as per yearly maintenance schedule given here under:-</p> <ol style="list-style-type: none"> 1. Irrigations 27 Nos. @ 4 irrigations each in the month of April, May & June at 7 day interval, 2 irrigations in the month of February, March, September, October, November and December and one each in the month of July, August and January or as per requirement to the seasonal variations. Each irrigation should be of 20 Ltrs. water per plant per irrigation. However the numbers of irrigations can be increased or decreased as per the requirement at site or as per the satisfaction of EIC. 2. Hoeing and preparation of dowels 15 Nos. in a year @ 2 hoeing each in the month of July, August, September and one in remaining nine months or as per seasonal requirement. 9" high earthen dowels should also be made all around the pit after each hoeing to the entire satisfaction of Engineer-in-charge. However the numbers of hoeing can be increased as per the requirement and as per the entire satisfaction of EIC. 3. Application of 20 gm urea per plant per year for 1st year, 50gm for 2nd year, 80 gm for 3rd year shall be applied in two splits, Feb-March and Aug-Sep, and dosage of DAP 10gm per plant per year for 1st year, 25 gm for 2nd year, 40gm for 3rd year shall be applied in Feb-March or as per requirement at site and entire satisfaction of EIC. 4. Application of 30 ml. of Chlorpyriphos per plant per year for 1st year, 40ml for 2nd year, 60 ml for 3rd year shall be applied in two splits, Mar-Apr and Sep-Oct for protection against white ants. The pesticide shall be mixed in 5-10 ltrs. of water and applied uniformly to the soil under dripline or as per requirement and entire satisfaction of EIC. 5. Manuring with 0.0508 cum well rotten farm yard manure per plant for 1st year, 0.1270 cum for 2nd year, 0.2032 cum for 3rd year will be applied in the month of December-January by spreading under dripline and mixing with top 10-15 cm of soil or as per requirement at site and satisfaction of EIC. 6. The watch & ward of plant & tree guard should be done by the contractor. The training of plants carries out as single stem 			

	according to the shape/size of specific plant. 7. The replacement of casualties if any will be done by the contractor complete in all respects as per specifications and instructions of Engineer-in-charge.			
(a)	Maintenance of trees for 1st year	Nos.	1210	812.25
(b)	Maintenance of trees for 2nd year	Nos.	1210	635.26
(c)	Maintenance of trees for 3rd year	Nos.	1210	581.53
5	WATERING OF TREES, SHRUBS, GROUND COVERS ETC. THROUGH TRACTOR TANKER. Watering of trees, shrubs, ground covers etc. through tractor tanker of 6000 litre capacity including cost of water with all leads and lifts.			
	For 1st year	No. of tankers	109	557.30
	For 2nd year	No. of tankers	109	557.30
	For 3rd year	No. of tankers	109	557.30

Note: - Contractor will give rebate @10.50% (Ten point Five Zero percent) on above noted/DNIT rates/amount as per his undertaking dated 06-07-2023.

Terms and Condition: -

1. Deduction & Penalties for negligence/missing operations/no work will be applicable as per Annexure-I.
2. Agency will abide labour laws and all other laws strictly.

You are directed to attend the office of the undersigned and submit non-judicial paperworth Rs. 300/- for contract agreement and start the work with consultation of SDE (H-2) GMADA immediately, to complete the work well within the stipulated time period. You are directed to submit the bank guarantee of scheduled bank in prescribed Performa in the favour of Divisional Engineer (Horticulture) GMADA Mohali for an amount equal to 5% of the amount of contract value within 21 days and sign the contract Agreement within 28 days from the date of issue of this allotment letter, otherwise no payment will be made on account of this work.

NOTE: - Any omission/error in this allotment may be dealt as per DNIT/original tender dated 16-05-2023 and your subsequent undertaking dated 06-07-2023.

sd
Divisional Engineer (H),
GMADA, Sahibzada Ajit Singh Nagar.

Endst. No. GMADA/D.E.(H)/2023/ 2279 - 2289 Dated: - 11-7-2023

Copy of the above is forwarded to the following for information necessary action please: -

- 1 Chief Engineer, GMADA, Sahibzada Ajit Singh Nagar.
- 2 Superintending Engineer (Horticulture), GMADA, Sahibzada Ajit Singh Nagar.
- 3 Divisional Engineer (HQ), GMADA, Sahibzada Ajit Singh Nagar, w. r. to letter no. 1119 dt. 07-07-2023.
- 4 Chief Accounts Officer, GMADA, Sahibzada Ajit Singh Nagar.
- 5 Sub Divisional Engineer (H-2), GMADA, Sahibzada Ajit Singh Nagar. He is directed to get the work done strictly as per specifications & time schedule of DNIT.
- 6 DHD/Supdt./S.O.(W) o/o D.E. (H), GMADA, Sahibzada Ajit Singh Nagar.
- 7 ✓ Agreement copy.

sd
Divisional Engineer (H),
GMADA, Sahibzada Ajit Singh Nagar.



To

M/S Vinca Horticulture & Landscape Pvt. Ltd.
FA-2, Second Floor,
Abul Fazal Enclave Part-2,
Jamia Nagar,
Okhla, New Delhi -110025.

Memo No. GMADA/DE (H)/2021/

Dated: -

SUBJECT: - ALLOTMENT OF WORK FOR TRANSPLANTATION OF BIG TREES WITH MAINTENANCE FOR ONE YEAR FROM LIGHT POINT PHASE-7 TO LIGHT POINT PHASE-11 AND INTERNAL ROAD OF SECTOR-62 AT S.A.S. NAGAR.

Ref: Tender Dated 20-08-2021 and your subsequent under taking dated 08-10-2021.
Tender Amount: Rs. 66,44,600/-

Competent authority has accepted your tender dated 20-08-2021 and your subsequent under taking dated 08-10-2021 for the subject cited above work. The work is hereby allotted to you with a time limit of development period for 6 months and maintenance period 1 year. It will be started from the date of issue of this allotment letter, subject to the technical and financial regulations at the following rates, terms & conditions:-

Sr. No.	DESCRIPTION OF ITEMS	QUANTITY	UNIT	RATE
	Part-A (Transplantation of Old Trees from shopping lane)			
1.	TRANSPLANTATION/TRANSLOCATION OF TREES Transplantation/Translocation of trees to identified locations as per proposed methodology including labour, machinery, plant equipment material, transportation, security etc and operation like Digging, Trenching, watering, Tying up the ball, lifting the trees carefully, transportation the trees on suitable vehicles and planting these trees with standard procedure on the location proposed by GMADA including all treatments and application of manure, growth regulators and water etc. according to the standard specifications. All complete to the satisfaction of EIC.			
	Girth: 31cm to 60cm	21	Nos.	11000.00
	Girth: 61cm to 90cm	41	Nos.	16000.00
	Girth: 91cm to 120cm	39	Nos.	22000.00
	Girth: 121cm to 240cm	92	Nos.	24000.00
	Girth: 241cm to 300cm	6	Nos.	52500.00
	Girth above 300 cm	2	Nos.	52500.00
2.	MAINTENANCE OF TREES FOR 1 YEAR Maintenance of trees to for first year including labour, machinery, plant equipment material, application of manure, watering, treating the plants with suitable plant growth regulators/insecticides/pesticides and providing security etc. all complete to the satisfaction of EIC.	201	Nos.	20% of Development cost
	Part-B (Transplantation of Old Trees from Internal road of Sector-62)			
1.	TRANSPLANTATION/TRANSLOCATION OF TREES Transplantation/Translocation of trees to identified locations as per proposed methodology including labour, machinery, plant equipment material, transportation, security etc and operation like Digging, Trenching, watering, Tying up the ball, lifting the trees carefully, transportation the trees on			

Contractor

Witness

D.E. (H.)

	suitable vehicles and planting these trees with standard procedure on the location proposed by GMADA including all treatments and application of manure, growth regulators and water etc. according to the standard specifications. All complete to the satisfaction of EIC.			
	Girth: 31cm to 60cm	1	Nos.	11000.00
	Girth: 61cm to 90cm	2	Nos.	16000.00
	Girth: 91cm to 120cm	1	Nos.	22000.00
	Girth: 121cm to 240cm	45	Nos.	24000.00
	Girth: 241cm to 300cm	1	Nos.	52500.00
2.	MAINTENANCE OF TREES FOR 1 YEAR Maintenance of trees to for first year including labour, machinery, plant equipment material, application of manure, watering, treating the plants with suitable plant growth regulators/insecticides/pesticides and providing security etc all complete to the satisfaction of EIC.	50	Nos.	20% of Development cost

Note: - Contractor will give rebate of 00.00% (Zero percent Or At par) on above noted /DNIT rates/ amount as per his undertaking dated 08-10-2021.

Terms and Conditions:-

1. The lead of transportation of big trees to 10 KM is included.
2. Agency will be paid 75% of item No. 1 after successful transplantation of trees. Thereafter 25% of the payment will be made after 1 year of maintenance for only successful plants. This 25% of payment will not be made to agency for the trees got dried up/dead after 1 year.
3. Agency will be responsible for the watch and ward of trees and will hand-over all the trees in good condition to GMADA/any agency deputed by GMADA.
4. 50% payment for maintenance for item no.2 will be made on monthly basis. Rest of 50% payment for maintenance will only be made for successful plants after one year of maintenance. This rest of 50% of payment will not be made to agency for the trees got dried up/dead after one year.

You are directed to attend the office of the undersigned and submit non-judicial paper worth Rs. 300/- for contract agreement and start the work with consultation of SDE (H-3) GMADA Mohali immediately, to complete the work well within the stipulated time period. You are directed to submit the bank guarantee of schedule bank in prescribed Performa in the favour of Divisional Engineer (Horticulture) GMADA Mohali for an amount equal to 5.00% of the amount of contract value within 21 days and sign the contract Agreement within 28 days from the date of issue of this allotment letter, otherwise no payment will be made on account of this work. "The performance Bank Guarantee & Security deposit shall be released after three months of completion of contract Agreement or after successful handing over the infrastructure to GMADA or to the next maintaining agency without any shortcoming, whichever is later".

NOTE: - Any omission/error in this allotment may be dealt as per DNIT/original tender dated 20-08-2021 and your subsequent under taking dated 08-10-2021.

Divisional Engineer (H),
GMADA, Sahibzada Ajit Singh Nagar.

Dated: -11-11-2021

Endst. No. GMADA/D.E. (H)/2021/ 2436-43

Copy of the above is forwarded to the following for information necessary action please:

- 1 Chief Engineer, GMADA, Sahibzada Ajit Singh Nagar.
 - 2 Superintending Engineer (C-1), GMADA, Sahibzada Ajit Singh Nagar
 - 3 Divisional Engineer (HQ), GMADA, Sahibzada Ajit Singh Nagar w r. to the letter no 953 dt. 28.10.2021
 - 4 Sub Divisional Engineer (H-3), GMADA, Sahibzada Ajit Singh Nagar. He is directed to get the work done strictly as per specifications & time schedule of DNIT.
 - 5 DHD/Supdtt /S O (W), O/o D.E. (H), GMADA, Sahibzada Ajit Singh Nagar
- ✓ Agreement copy

Divisional Engineer (H),
GMADA, Sahibzada Ajit Singh Nagar.

Contractor

witness

DE. (H.)

Singh



Nancy shah <nancy.shah0220@gmail.com>

Re: OA 739/2023, Environment protection Society(Regd.) S.A.S Nagar and anr vs Ministry of Environment, Forest and Climate Change and ors.

1 message

Nancy shah <nancy.shah0220@gmail.com>

Sat, Mar 16, 2024 at 5:33 PM

To: advskrattan@yahoo.com

Cc: Prashant Manchanda <prashant.manchanda05@gmail.com>

Dear Sir,

Please find attached the Reply Affidavit to be filed on behalf of Respondent no.6, Greater Mohali Area Development Authority in the captioned matter.

Kindly treat this as an advance service and acknowledge the receipt of the same.

This is for your information.

Best regards,
Nancy Shah
Advocate

**Chambers of Prashant Manchanda
Counsel For Respondent no.6
9971879203**



Affidavit GMADA.pdf